

THE JUDICIAL HISTORY OF ODISSHA

VOLUME - I



The Centre for Judicial Archives
High Court of Orissa

धर्म एव हतो हन्ति धर्मो रक्षति रक्षितः ।
तस्माद्दर्मं त्यजेन्नैव मा नो धर्मो हतोऽवधीत् ॥
नित्यनीतिः ३४

Dharma destroys him who destroys Dharma. Dharma does protect him who protects it. Dharma therefore should not be abandoned.

Dharma that is abandoned, shall destroy us.

Nityaniti: 64

THE JUDICIAL HISTORY OF ODISHA

VOLUME - II



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स्वस्तिप्रजाभ्यः परिपालयन्तां न्यायेन मार्गेण महीशाः ।
गोद्राद्धारेभ्यः शुभमस्तु नित्यं लोकाः समस्ताः सुखिनो भवन्तु ॥

May the well-being of all people be protected by the powerful and mighty leaders with law and justice. May the glory be with all divinity and scholars. May everyone become happy.

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HIGH COURT OF ORISSA: CUTTACK

Notice No. 1021 / Dated: 11.08.2025

It is hereby notified for the information of all concerned that the books “**Judicial History of Odisha – Vol. I & Vol. II**” are now available for sale at the **ILR Section, e-Sewa Kendra, Centre for Judicial Archives and Museum of Justice** of the Court. Interested persons may obtain copies of the book from the above-mentioned counters during working hours on all Court working days.

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